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WEST BENGAL POLICE ACT, 1952

3 of 1952

[April 8th, 1952]

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WEST BENGAL POLICE ACT, 1952

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An Act to confer certain powers on the State Government in regard to the employment of police forces in West Bengal. WHEREAS it is expedient in the public interest to confer certain powers on the State Government in regard to the employment of police forces in West Bengal; It is hereby enacted as follows :

<u>1.</u> Short title, extent and commencement :-

2. Definitions :-

<u>3.</u> Employment of members of the police force of one area in another area :-

4. Removal of difficulties :-

5. Indemnity :-

6. Act to override other law :-

7. Savings :-